## **SUPREME COURT OF INDIA**

## **CORRIGENDUM**

<u>Reference</u>: Circular dated 01.04.2022 notifying partial modification of the Modified SOP for physical hearing (with hybrid option) before the Hon'ble Court.

The reference to 'Notice dated 21.10.2022' in the above Circular shall be read as '21.10.2021'.

Sd/-Secretary General 01.04.2022